

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH COURT-II**

**76/241- 242/ND/2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**CH. MOHD SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 26.02.2020**

**NAME OF THE COMPANY: Anjali Bhardwaj & Ors. V/s. M/s. Magpic  
Greenbuild Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner : Mr. Sumit Kaushik, Mr. Jugal Bajaj  
Advs.**  
**Present for the Respondent : Mr. J. Kirtikar Sukul, Adv.**

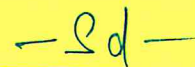
**ORDER**

Both the sides are present. Due to paucity of time, the matter is  
adjourned.

List the on 31.03.2020.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**